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## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 134/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

Name of the Company:

Punjab National Bank.

V/s.

Jaihind Infratech Projects Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

SIGNATURE

2 Ruchte sharms

Advocale Respodent

## **ORDER**

Learned Advocate Mr. Raju Kothari present for Financial Creditor/ Petitioner. Learned Advocate Ms. Ruchika Sharma i/b Learned Advocate Mr. Ravish Bhatt present for Respondent.

Learned Advocate Ms. Ruchika Sharma i/b Learned Advocate Mr. Ravish Bhatt filed Vakalatnama for Respondent.

Respondent not filed objections.

At request of learned Counsel for Respondent.

List the matter on 17.11.2017 for objection, if any on Respondent and hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 14th day of November, 2017.